MINISTRY OF TRANSPORT
(TRANSPORT WING)
PORTS
NOTIFICATIONS

NEW DELHI, THE 28th FEBRUARY, 1964

G.S.R. 296: In exercise of the powers conferred by Sub-Section (2) of Section 1 of the Major Port Trusts Act, 1963 (38 of 1963) the Central Government hereby appoints the 29th day of February, 1964 as the date on which the said Act shall come into force.

(No.19 PG (54) 64/Vol.V)